

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 5032
TO BE ANSWERED ON 26TH MARCH, 2018**

Capacity Building of Teachers

5032. SHRI PARVESH SAHIB SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of financial allocations towards Special Training of children, State/UT-wise under the Right to Education (RTE) Act, 2009; and

(b) the details of financial allocations towards capacity building of teachers for Continuous and Comprehensive Evaluation?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

a): The Right of Children to Free and Compulsory Education (RTE) Act 2009, mandates that all children in the age group of 6-14 years shall be in schools for completing elementary education. Section 4 of the RTE Act provides for special training for age appropriate admission of out of school children. Those children who have missed out certain academic years either for having never enrolled to school or having dropped out of school, have a right to special training in residential and non residential mode, subsequently to be mainstreamed in formal schools in age appropriate class. State/UT-wise details of financial allocations towards special training of children under Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) for 2017-18 are at Annexure.

(b): Under SSA, financial assistance is provided to States/UTs for capacity building of teachers. Provision for in-service teacher training is an integral component of the SSA. During 2017-18, an amount of Rs. 33684.16 lakh was allocated to States/UTs for in-service training of teachers at Block Resource Level and Rs. 30948.34 lakh was allocated for in-service training of teachers at Cluster Resource Level.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF LOK SABHA UNSTARRED QUESTION NO. 5032, ASKED BY SHRI PARVESH SAHIB SINGH, TO BE ANSWERED ON 26.03.2018 REGARDING 'OUT OF SCHOOL'

Statement showing State/UT-wise details of financial allocations towards special training in 2017-18

| Sl. No. | State | Rs. (in lakhs) |
|----------------|---------------------------|-----------------------|
| 1 | Andaman & Nicobar Islands | 0.00 |
| 2 | Andhra Pradesh | 3677.79 |
| 3 | Arunachal Pradesh | 469.26 |
| 4 | Assam | 8830.56 |
| 5 | Bihar | 5206.58 |
| 6 | Chandigarh | 246.03 |
| 7 | Chhattisgarh | 2067.94 |
| 8 | Dadra & Nagar Haveli | 14.34 |
| 9 | Daman & Diu | 8.68 |
| 10 | Delhi | 914.30 |
| 11 | Goa | 15.10 |
| 12 | Gujarat | 4969.02 |
| 13 | Haryana | 717.41 |
| 14 | Himachal Pradesh | 330.92 |
| 15 | Jammu & Kashmir | 1877.18 |
| 16 | Jharkhand | 2069.82 |
| 17 | Karnataka | 800.91 |
| 18 | Kerala | 173.67 |
| 19 | Lakshdweep | 0.00 |
| 20 | Madhya Pradesh | 4502.75 |
| 21 | Maharashtra | 8521.25 |
| 22 | Manipur | 789.50 |
| 23 | Meghalaya | 1052.10 |
| 24 | Mizoram | 643.38 |
| 25 | Nagaland | 449.82 |
| 26 | Odisha | 1942.07 |
| 27 | Puducherry | 4.06 |
| 28 | Punjab | 174.55 |
| 29 | Rajasthan | 516.25 |
| 30 | Sikkim | 2.38 |
| 31 | Tamil Nadu | 1804.93 |
| 32 | Telangana | 2241.96 |
| 33 | Tripura | 366.92 |
| 34 | Uttar Pradesh | 421.11 |
| 35 | Uttarakhand | 107.77 |
| 36 | West Bengal | 200.64 |
| | Total | 56130.95 |

Source: Annual Work Plan & Budget, SSA